

(c) the norms and the details of such towns, cities etc. in the country which fulfil the criteria for branch of such banks and the plans prepared in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA): (a) and (b) Yes, Sir. In his Budget Speech for the year 2013-14, the Finance Minister has announced as under:-

“Women are at the head of many banks today, including two public sector banks, but there is no bank that exclusively serves women. Can we have a bank that lends mostly to women and women-run businesses, that supports women SHGs and women’s livelihood, that employs predominantly women, and that addresses gender related aspects of empowerment and financial inclusion? I think we can. I therefore propose to set up India’s first Women’s Bank as a public sector bank and I shall provide Rs. 1,000 crore as initial capital. I hope to obtain the necessary approvals and the banking licence by October, 2013, and I invite all Hon’ble Members to the inauguration of the bank shortly thereafter.”

(c) Government has constituted an Expert Committee of eminent bankers to finalised the blue print for the bank.

Deferment of GAAR

2352: SHRI SUKHENDU SEKHAR ROY: Will the Minister of FINANCE be pleased to state:

(a) whether the General Anti Avoidance Rules (GAAR) as incorporated in the IT Act through Finance Act, 2012 have been deferred through Government Amendment to make the GAAR effective from 1 April, 2016;

(b) if so, when the said Amendment was brought by Government and how; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE: (SHRI S.S. PALANIMANICKAM): (a) The Finance Bill, 2013 proposes to make the provisions of the General Anti Avoidance Rules to be effective from the assessment year beginning on 1st April, 2016.

(b) The Finance Bill, 2013 was introduced in the Lok Sabha on 28th February, 2013.

(c) Does not arise.

Funds spent on development heads

2353. SHRI ALOK TIWARI:

SHRI ARVIND KUMAR SINGH:

SHRIMATI KUSUM RAI:

Will the MINISTER OF FINANCE be pleased to state:

(a) the quantum of funds spent on development heads during each of the last three years and the current year, so far;

(b) the percentage of funds spent as grants out of the total spending on development heads during each of the last three years and the current year, so far;

(c) whether the tendency of spending major development funds as grants has increased since the last few years; and

(d) if so, the details thereof and the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA): (a) and (b) In Government budgeting and accounting, expenditure is classified as Plan and Non-Plan expenditure. The details of Total Plan expenditure, grants released to State and UT Governments, District Rural Development Agencies (DRDAs) and other implementing agencies and grants released to such implementing agencies as % of total Plan expenditure are as follows:

(Rs. in crore)

Year	Total Plan Expenditure	Grants released to State/UT Governments and other implementing agencies*	Grants released to State /UT Governments and implementing agencies as % of total Plan expenditure
1	2	3	4
2010-11	379029	279169	73.65